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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 31478-31519
/Genl./West/THC/2024

Dated, Delhi the 08/10/24

Sub.: - Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

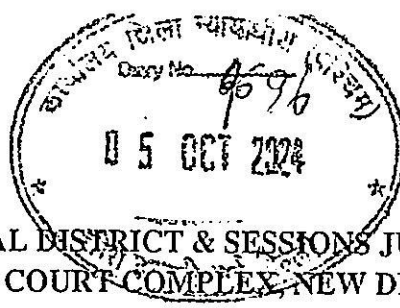
Forwarded copy of Letter No. 11820-11831/R.R (Sessions)/South/Saket/2024 Dated 03.10.2024 Bearing Diary No. 9696 Dated 05.10.2024 received, on the subject cited above, from Ms. Neha, Addl. Sessions Judge (SFTC)/Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi along with Mark 'A' (Record of 231 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012) for information and necessary action i.e. sending the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 231 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012) to Record Room Civil through Official E-Mail ID : rrst.ddc@gov.in within 15 days to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 231 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 and 2012) from the Centralized Website or from the Layers for necessary action/ compliance.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on Centralized Website as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

4
7/10/24



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 11020-1183 /R.R (Sessions)/South/Saket/2024

Dated: 3-10-24

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shāhadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 231 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year, 2011 and 2012 in Record Room (Sessions), South District have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Civil through official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

OTC/Genl-West

Encl. : Mark-A (13 pages).

PDES (West)
07/10/2024

LIST OF CASES TO BE WEEDED OUT							
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	NA	CC NO. 98/2010	BSES R. P. LTD. VS. SURESH WATI	05.03.2011	SETTLED	472/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
2.	R0964802008	CC NO. 1221/2007	BSES R. P. LTD. VS. CHAMBOL KAUR	03.02.2011	SETTLED	433/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
3.	R0203552010	CC NO. 553/2008	BSES R. P. LTD. VS. SURENDER SINGH	04.02.2011	SETTLED	434/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
4.	R0318452009	CC NO. 240/2009	BSES R. P. LTD. VS. NARAYANAN RAJ GOPALAN	10.02.2011	SETTLED	439/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
5.	R0203062010	CC NO. 81/2010	BSES R. P. LTD. VS. RAM GOPAL	11.02.2011	SETTLED	442/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
6.	R0310222009	CC NO. 83/2009	BSES R. P. LTD. VS. MAHENDER SINGH ETC.	14.02.2011	SETTLED	445/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
7.	R0365152009	CC NO. 389/2009	BSES R. P. LTD. VS. MOHAMMAD DILSHAD	14.02.2011	SETTLED	447/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
8.	R0203632010	CC NO. 41/2009	VISHA PRAKASH VS. BSES R. P. LTD.	15.02.2011	SETTLED	449/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
9.	R0365042009	CC NO. 56/2009	BSES R. P. LTD. VS. KANHIYA LAL	28.02.2011	SETTLED	451/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
10.	R0203162010	CC NO. 95/2010	BSES R. P. LTD. VS. RAJESH MALIK ETC.	26.02.2011	SETTLED	457/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
11.	R0353132009	CC NO. 392/2009	BSES R. P. LTD. VS. KULDEEP SINGH PAWA ETC	24.02.2011	SETTLED	462/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
12.	R0318082009	CC NO. 1211/2007	BSES R. P. LTD. VS. RAM KISHAN	24.02.2011	SETTLED	463/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
13.	R0026962009	CC NO. 939/2006	BSES R. P. LTD. VS. M/S LALITA SALES INDIA	17.02.2011	SETTLED	467/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
14.	R0376732009	CC NO. 1082/2007	BSES R. P. LTD. VS. RAMAVTAR	08.03.2011	SETTLED	474/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
15.	NA	CC NO. 3396/2008	BSES R. P. LTD. VS. DEVANAND	08.03.2011	SETTLED	475/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
16.	NA	CC NO. 197/2010	BSES R. P. LTD. VS. VIKASH SALIYA ETC	09.03.2011	SETTLED	476/F/2011	SH. YASHWANT KUMAR ASJ/ELECT./SOUTH
17.	R0259902010	CC NO. 132/2010	BSES R. P. LTD. VS. CHANDA DEVI	16.03.2011	SETTLED	487/F/2011	SH. YASHWANT KUMAR

18.	NA	CC NO. 36/2011	BSES R. P. LTD. VS.MAMTA ETC	17.03.02011	SETTLED	488/F/2011	ASJ/ELECT/SOUTH SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
19.	NA	CC NO. 38/2010	BSES R. P. LTD. VS.SANJAY SAINI ETC	18.03.2011	SETTLED	491/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
20.	NA	CC NO. 462/2009	BSES R. P. LTD. VS.MALKHAN ETC	24.03.2011	SETTLED	499/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
21.	NA	CC NO. 150/2010	BSES R. P. LTD. VS.MOLY THOMAS ETC	25.03.2011	SETTLED	501/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
22.	NA	CC NO. 251/2008	BSES R. P. LTD. VS.SHAHIN BEGUM	30.03.2011	SETTLED	506/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
23.	R0020422011	CC NO. 12/11	BSES R. P. LTD. VS.JAGRATI	31.03.2011	SETTLED	511/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
24.	R0349622009	CC NO. 108/2009	BSES R. P. LTD. VS.MOHD. RIZWAN	31.03.2011	SETTLED	513/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
25.	R0058542011	CC NO. 32/2011	BSES R. P. LTD. VS.DHIRENDER SINGH ETC	31.03.2011	SETTLED	515/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
26.	R0359362010	CC NO. 208/2010	BSES R. P. LTD. VS.ANAND STEEL WORKS	20.04.2011	SETTLED	610/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
27.	R0379342009	CC NO. 346/2009	BSES R. P. LTD. VS. JIVA RAM ETC	25.04.2011	SETTLED	620/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
28.	R0297832010	CC NO. 137/2010	BSES R. P. LTD. VS.MAHIPAL SEHJRAWAT	25.04.2011	SETTLED	622/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
29.	R0966832008	CC NO. 357/2008	BSES R. P. LTD. VS.SATISH	28.04.2011	SETTLED	625/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
30.	R0304402009	CC NO. 546/2009	BSES R. P. LTD. VS.MUKHRAM ALI ETC	29.04.2011	SETTLED	627/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
31.	R0020442011	CC NO. 10/2011	BSES R. P. LTD. VS.AZAM QURESHI ETC	30.04.2011	SETTLED	631/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
32.	R0417662010	CC NO. 231/2010	BSES R. P. LTD. VS.BALBIR ETC	23.04.2011	SETTLED	634/F/2011	SH. YASHWANT KUMAR ASJ/ELECT/SOUTH
33.	R002322009	CC NO. 332/2008	BSES R. P. LTD. VS.NANAK CHAND ETC	19.05.2011	SETTLED	644/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
34.	R058332011	CC NO. 33/2011	BSES R. P. LTD. VS.MUKESH ETC	21.05.2011	SETTLED	650/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
35.	R0334352010	CC NO. 159/2010	BSES R. P. LTD. VS. SNADEEP ETC	21.05.2011	SETTLED	651/F/2011	SH. NAROTTAM KAUSHAL

36.	R0058442011	CC NO. 31/2011	BSES R. P. LTD. VS. MUKESH ETC	21.05.2011	SETTLED	652/F/2011	ASJ/ELECT./SOUTH SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
37.	R0357142010	CC NO. 188/2010	BSES R. P. LTD. VS. ADIL ETC	30.05.2011	SETTLED	656/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
38.	R0010272009	CC NO. 442/2007	BSES R. P. LTD. VS. RAVI AGNIHOTRI ETC	31.05.2011	SETTLED	661/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
39.	R0020372009	CC NO. 602/2007	BSES R. P. LTD. VS. SHAMSHER SINGH ETC	03.06.2011	SETTLED	663/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
40.	R0392802010	CC NO. 225/2010	BSES R. P. LTD. VS. AZIZ KHAN	04.06.2011	SETTLED	664/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
41.	R0060012011	CC NO. 68/2011	BSES R. P. LTD. VS. R.S. AHLAM ETC	08.06.2011	SETTLED	666/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
42.	NA	CC NO. 114/20211	BSES R. P. LTD. VS. POONAM ETC	09.06.2011	SETTLED	667/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
43.	R0107852011	CC NO. 122/2011	BSES R. P. LTD. VS. SHARMA GARMENTS EETC	10.06.2011	SETTLED	669/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
44.	NA	CA NO. 114/2010	JEEVAN KUMAR ARORA VS RANJEET SINGH ETC	20.08.2011	SETTLED	845/F/2011	MS. PINKI/ ASJ/SOUTH
45.	NA	CA NO. 44/2010	DEEPA DEVI VS RANDHIR SINGH	30.07.2011	COMPROMISED	963/F/2011	MS. R. KIRAN NATH/ASJ/SOUTH
46.	NA	CR NO. 77/2011	SHILPI VS AMIT GUPTA ETC	29.11.2011	COMPROMISED	1056/F/2011	SH. AJAY KUMAR JAIN/ASJ/SE
47.	R0163522011	CC NO. 187/2011	BSES R. P. LTD. VS. RAM CHANDER	04.07.2011	SETTLED	1171/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
48.	R0939482008	CC NO. 200/2008	BSES R. P. LTD. VS. KAMAL KHAN	06.07.2011	SETTLED	1172/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
49.	R0057672011	CC NO. 38/2011	BSES R. P. LTD. VS. RAJINDER PRASHAD ETC	07.07.2011	SETTLED	1174/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
50.	R0301462010	CC NO. 139/2010	BSES R. P. LTD. VS. DR. MAHBOOB ALAM	07.07.2011	SETTLED	1175/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
51.	R0203702010	SUIT NO. 22/2009	SURESH KUMAR VS. BSES R. P. LTD.	08.07.2011	SETTLED	1177/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
52.	R0229282010	CC NO. 119/2010	BSES R. P. LTD. VS. M/S J.K. INTERNATIONAL ETC	08.07.2011	SETTLED	1178/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
53.	R0185642010	CC NO. 72/2010	BSES R. P. LTD. VS. ZAFAR AHMAD	08.07.2011	SETTLED	1179/F/2011	SH. NAROTTAM KAUSHAL



			ETC				ASJ/ELECT/SOUTH
4.	R034912209	CC NO. 293/2009	BSES R. P. LTD. VS. RAMEHSWARI ETC	08.07.2011	SETTLED	1180/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
55.	R0362302009	CC NO. 440/2009	BSES R. P. LTD. VS. ANIL NIRULAR	11.07.2011	SETTLED	1181/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
56.	R0964812008	CC NO. 1072/2007	BSES R. P. LTD. VS. D.S. CONSTRUCTION	11.07.2011	SETTLED	1182/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
57.	R0185662010	CC NO. 74/2010	BSES R. P. LTD. VS. DAYANAND KAUSHIK	11.07.2011	SETTLED	1183/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
58.	R0018842011	CC NO. 06/2011	BSES R. P. LTD. VS. VED PRAKASH ETC	12.07.2011	SETTLED	1184/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
59.	R0203712010	SUIT NO. 55/2009	AZHAR ALAM VS BSES R. P. LTD.	12.07.2011	SETTLED	1185/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
60.	R0932962008	CC NO. 226/2008	BSES R. P. LTD. VS. VEERENDER YADAV	11.07.2011	SETTLED	1188/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
61.	R0968952008	CC NO. 1179/2007	BSES R. P. LTD. VS. SANDEEP BINDRA	11.07.2011	SETTLED	1189/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
62.	R0946402008	CC NO. 257/2008	BSES R. P. LTD. VS. SUKHBEER	11.07.2011	SETTLED	1190/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
63.	R0327432009	CC NO. 38/2009	BSES R. P. LTD. VS. ISMAILKHAN	11.07.2011	SETTLED	1191/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
64.	R0359182010	CC NO. 198/2010	BSES R. P. LTD. VS. PREM SINGH	11.07.2011	SETTLED	1192/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
65.	R0373782009	CC NO. 383/2009	BSES R. P. LTD. VS. RAJESH GAUR	11.07.2011	SETTLED	1193/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
66.	R0131712010	CC NO. 72/2008	BSES R. P. LTD. VS. MOHD. SHAMSHAD ETC	11.07.2011	SETTLED	1194/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
67.	R0112992011	CC NO. 128/2011	BSES R. P. LTD. VS. TEJ PAL ETC	14.07.2011	SETTLED	1195/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
68.	R0056682010	CC NO. 416/2009	BSES R. P. LTD. VS. HARISH ETC	15.07.2011	SETTLED	1196/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
69.	R0066962011	SUIT NO 01/2011	RAM PAL VS. GOVT. OF NCT OD DELHI ETC.	26.07.2011	SETTLED	1197/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
70.	R0203122010	CC NO. 97/2010	BSES R. P. LTD. VS. ATTAR SINGH ETC	26.07.2011	SETTLED	1198/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
71.	R0142422011	CC NO. 195/2011	BSES R. P. LTD. VS. KAMAL	27.07.2011	SETTLED	1199/F/2011	SH. NAROTTAM KAUSHAL

			KISHORE ETC				ASJ/ELECT/SOUTH
72.	R0292872009	CC NO. 502/2009	BSES R. P. LTD. VS.HARPREET SINGH KOCHAR	27.07.2011	SETTLED	1200/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
73.	NA	CA NO. 19/2011	RAJNISH DIXIT VS STATE	06.04.2011	COMPROMISED	751/F/2011	MS RAJ RANI MITRA, ASJ,SE
74.	NA	CA NO. 03.2011	BHUPESH KOHLI VS SHEENA KOHLI	01.06.2011	SETTLED	797/F/2011	SH. V.K. KHANNA, ASJ, SE
75.	R0161942011	CR NO. 85/2011	MONIKA NARANG VS STATE	03.09.2011	COMPROMISED	864/F/2011	SH. A.K. JAIN, ASJ-03, SE
76.	R0173742010	CA NO. 19/2010	ASIF VS PRAVEEN	29.09.2011	COMPROMISED	867/F/2011	SH. A.K. JAIN, ASJ-03, SE
77.	R0232692010	CA NO. 47/2010	KENNTN JOSEPH VS STATE	28.09.2011	COMPROMISED	980/F/2011	MS. R. KIRAN NATH, ASJ-01, SOUTH
78.	R0080262011	CC NO. 90/2011	BSES R.P. LETD. VS ASHOK ETC	27.07.2011	SETTLED	1201/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
79.	R0065532011	CC NO. 44/2011	BSES R.P. LETD. VS RAJESH ETC	29.07.2011	SETTLED	1204/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
80.	R0115362011	CC NO. 141/11	BSES R.P. LETD. VS SUNITA ETC	30.07.2011	SETTLED	1206/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
81.	R0064532011	CC NO. 55/2011	BSES R.P. LETD. VS VINODKUMAR	04.08.2011	SETTLED	1208/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
82.	R0339602010	CC NO. 175/2010	BSES R.P. LETD. VS RAM NIWAS BINDAL	06.07.2011	SETTLED	1207/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
83.	R0203652010	SUIT NO. 20/2009	PRAHLAD SHARMA VS BSES R.P. LTD	04.08.2011	SETTLED	1209/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
84.	R009740201	CC NO. 109/2011	BSES R.P. LETD. VS RAJENDER ETC	11.08.2011	SETTLED	1215/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
85.	R0107842011	CC NO. 123/2011	BSES R.P. LETD. VS ATTAR SINGH	11.08.2011	SETTLED	1214/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
86.	NA	CC NO. 22/2011	BHAGWAT PRASAD MANGLA VS STATE	20.09.2011	SETTLED	1219/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
87.	R0405402009	CC NO. 658/09	BSES R.P. LETD. VS HARDEEP SINGH	12.08.2011	SETTLED	1216/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
88.	NA	CR NO. 15/2011	BRIJESH PAHUJA VS PHOENIX INTERNATIONAL	30.09.2011	SETTLED	1222/F/2011	SH. V.K. KHANNA, ASJ, SE
89.	NA	CR NO. 14/2011	BRIJESH PAHUJA VS PHOENIX INTERNATIONAL	30.09.2011	SETTLED	1223/F/2011	SH. V.K. KHANNA, ASJ, SE
90.	NA	CR NO. 16/2011	BRIJESH PAHUJA VS PHOENIX INTERNATIONAL	30.09.2011	SETTLED	1224/F/2011	SH. V.K. KHANNA, ASJ, SE

91.	NA	CR NO. 15/20117	BRIJESH PAHUJA VS PHOENIX INTERNATIONAL	30.09.2011	SETTLED	1225/F/2011	SH. V.K. KHANNA, ASJ, SE
92.	NA	CR NO. 18/2011	BRIJESH PAHUJA VS PHOENIX INTERNATIONAL	30.09.2011	SETTLED	1226/F/2011	SH. V.K. KHANNA, ASJ, SE
93.	R0163502011	CC NO. 189/2011	BSES R.P. LETD. VS R. K. RAWAT	01.09.2011	SETTLED	1420/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
94.	R0023152010	CC NO. 256/2009	BSES R.P. LETD. VS DALJEET	02.09.2011	SETTLED	1421/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
95.	R0076202011	CC NO. 88/2011	BSES R.P. LETD. VS ISLAMUDDIN ETC	02.09.2011	SETTLED	1422/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
96.	R0322842010	CC NO. 155/2010	BSES R.P. LETD. VS MOHD. REHMAN ETC	06.09.2011	SETTLED	1429/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
97.	R0062652011	CC NO. 72/2011	BSES R.P. LETD. VS ANIL KUMAR ETC	08.09.2011	SETTLED	1433/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
98.	R0179092011	CC NO. 242/2011	BSES R.P. LETD. VS KRISHAN KUMAR ETC	08.09.2011	SETTLED	1434/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
99.	R0020802009	CC NO. 1216/2007	BSES R.P. LETD. VS IRSHAD	09.09.2011	SETTLED	1435/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
100.	R0058872011	CC NO. 64/2011	BSES R.P. LETD. VS BUNTY	09.09.2011	SETTLED	1436/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
101.	R0170242011	CC NO. 152/2011	BSES R.P. LETD. VS VIRENDER NARANG ETC	12.09.2011	SETTLED	1438/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
102.	R0170172011	CC NO. 203/2011	BSES R.P. LETD. VS RAJENDER ETC	13.09.2011	SETTLED	1441/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

103	R011367201	CC NO. 133/2011	BSES R.P. LTD. VS RAJAT JAIN	17.09.2011	SETTLED	1450/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
104	R0105352011	CC NO.120/2011	BSES R.P. LTD. VS M/S GRAM SUDHIR SEWA SAMITI	19.09.2011	SETTLED	1451/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
105	R039475209	CC NO. 242/2011	BSES R.P. LTD. VS DHARAM SINGH ETC	20.09.2011	SETTLED	1458/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
106	R0227842011	CC NO. 286/2011	BSES R.P. LTD. VS SHISHPAL	20.09.2011	SETTLED	1460/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
107	R0138382011	CC NO. 170/2011	BSES R.P. LTD. VS SWADESH	22.09.2011	SETTLED	1464/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
108	R0221602011	CC NO. 291/2011	BSES R.P. LTD. VS RAMA	23.09.2011	SETTLED	1465/F/2011	SH. NAROTTAM KAUSHAL

			MAHESHWARI ETC				ASJ/ELECT/SOUTH
109	R0142562011	CC NO. 108/2011	BSES R.P. LTD. VS JAY KARAN	24.09.2011	SETTLED	1466/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
110	R0417622010	CC NO. 233/10	BSES R.P. LTD. VS DESH RAJ ETC	26.09.2011	SETTLED	1468/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
111	R0381092010	CC NO. 166/10	BSES R.P. LTD. VS BIJENDER TOKAS ETC	26.09.2011	SETTLED	1469/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
112	R0067692011	CC NO. 26/11	BSES R.P. LTD. VS ARUMA PURI	29.09.2011	SETTLED	1473/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
113	R0024142009	CC NO. 492/08	BSES R.P. LTD. VS NUTUM SHARMA	29.09.2011	SETTLED	1474/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
114	R0250882011	CC NO. 308/11	BSES R.P. LTD. VS NIRMAL CHOPRA	29.09.2011	SETTLED	1475/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
115	R0381172010	CC NO. 163/10	BSES R.P. LTD. VS GAURAV SARSWAT	30.09.2011	SETTLED	1476/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
116	R033962009	CC NO. 261/09	BSES R.P. LTD. VS REKHA ETC	01.10.2011	SETTLED	1516/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
117	R0226922011	CC NO. 278/11	BSES R.P. LTD. VS SURENDER MITTAL ETC	03.10.2011	SETTLED	1520/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
118	R0020862009	CC NO. 48/08	BSES R.P. LTD. VS VDAYVEER SINGH	03.10.2011	SETTLED	1521/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
119	R0932122008	CC NO. 400/08	BSES R.P. LTD. VS BOBBY	05.10.11	SETTLED	1522/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
120	R0350972009	CC NO. 50/09	BSES R.P. LTD. VS MANOJ	13.10.2011	SETTLED	1524/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
121	R0221622011	CC NO. 290/11	BSES R.P. LTD. VS THOMAS	14.10.2011	SETTLED	1525/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
123	R0359232010	CC NO. 164/10	BSES R.P. LTD. VS RAM BAHADUR ETC	14.10.2011	SETTLED	1526/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
124	R0213512011	CC NO. 274/11	BSES R.P. LTD. VS JITENDER SAINI	15.10.2011	SETTLED	1527/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
125	R0224212011	CC NO. 296/11	BSES R.P. LTD. VS AJIT YADAV	15.10.2011	SETTLED	1528/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
126	R0187842011	CC NO. 225/11	BSES R.P. LTD. VS SUKHBIR SINGH	18.10.2011	SETTLED	1530/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

127	R0227252011	CC NO. 305/11	BSES R.P. LTD. VS PREETAM SINGH ETC	18.10.2011	SETTLED	1531/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
128	R0020462011r	CC NO. 08/11	BSES R.P. LTD. VS SATENDER ETC	05.10.2011	SETTLED	1535/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
129	R0181142011	CC NO. 217/11	BSES R.P. LTD. VS SUBHAM ETC	10.10.2011	SETTLED	1536/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
130	R0227742011	CC NO. 222/11	BSES R.P. LTD. VS KHALID ETC	12.10.2011	SETTLED	1537/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
131	R0064562011	CC NO. 28/11	BSES R.P. LTD. VS MS NAZMA KHAN ETC	12.10.2011	SETTLED	1538/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
132	R0081592010	CC NO. 188/09	BSES R.P. LTD. VS SUSHIL ETC	18.10.2011	SETTLED	1539/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
133	R0185132011	CC NO. 230/11	BSES R.P. LTD. VS AMIT ETC	20.10.2011	SETTLED	1541/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
134	R0357112009	CC NO. 216/08	BSES R.P. LTD. VS AZAD SINGH	22.10.2011	SETTLED	1552/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
135	R0227132011	CC NO. 300/11	BSES R.P. LTD. VS PRAHLAD SINGH ETC	01.11.2011	SETTLED	1624/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
136	R0347352010	CC NO. 170/10	BSES R.P. LTD. VS VIJAY KUMAR	26.11.2011	SETTLED	1674/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
137	R0226772011	CC NO. 302/11	BSES R.P. LTD. VS BISHAN SINGH ETC	25.11.2011	SETTLED	1673/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
138	R0055872011	CC NO. 50/11	BSES R.P. LTD. VS DEVENDER ETC	24.11.2011	SETTLED	1671/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
139	R0203822011	CC NO. 250/11	BSES R.P. LTD. VS MIZBEEN REHMAN	24.11.2011	SETTLED	1669/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
140	R0227682011	CC NO. 220/11	BSES R.P. LTD. VS VJJEY KUMAR ETC	21.11.2011	SETTLED	1665/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
141	R0159902011	CC NO. 145/11	BSES R.P. LTD. VS MRS GEETA	21.11.2011	SETTLED	1663/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
142	R0203842011	CC NO. 269/11	BSES R.P. LTD. VS DAYA KRISHNA GUPTA	21.11.2011	SETTLED	1662/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
143	R0076242011	CC NO. 86/11	BSES R.P. LTD. VS ANWARI BEGAM ETC	19.11.2011	SETTLED	1659/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
144	R0938202008	CC NO. 416/08	BSES R.P. LTD. VS VIPIN ETC	19.11.2011	SETTLED	1657/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH

145	R0354902009	CC NO. 364/09	BSES R.P. LTD. VS SURENDER KUMAR	18.11.2011	SETTLED	1656/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
146	R0210162011	CC NO. 257/11	BSES R.P. LTD. VS OM PARKASH	17.11.2011	SETTLED	1655/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
147	R0185262011	CC NO. 228/11	BSES R.P. LTD. VS DEEPAK ETC	30.11.2011	SETTLED	1678A/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
148	R0170122011	CC NO. 205/11	BSES R.P. LTD. VS DINESH BAKSHI	30.11.2011	SETTLED	1679/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
149	R0210142011	CC NO. 259/11	BSES R.P. LTD. VS TARA CHAND ETC	03.12.2011	SETTLED	1683/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
150	R0215532011	CC NO. 282/11	BSES R.P. LTD. VS BHANU SABARWAL ETC	05.12.2011	SETTLED	1691/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
151	R0058702011	CC NO. 22/11	BSES R.P. LTD. VS THE PRASIDENT R.A.W	05.12.2011	SETTLED	1692/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
152	R0284482011	CC NO. 331/11	BSES R.P. LTD. VS MOHD AKRAM ETC	16.12.2011	SETTLED	1710/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
153	R0222742011	CC NO. 293/11	BSES R.P. LTD. VS NAWAB SINGH ETC	19.12.2011	SETTLED	1712/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
154	R0227182011	CC NO. 262/11	BSES R.P. LTD. VS C.L CHANDRA	22.12.2011	SETTLED	1713/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
155	R0318522009	CC NO. 245/09	BSES R.P. LTD. VS MOHD. HANEEF	26.11.2011	SETTLED	1675/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
156	R0066412011	CC NO. 83/11	BSES R.P. LTD. VS PATI RAM ETC	28.11.2011	SETTLED	1676/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
157	R0227772011	CC NO. 223/11	BSES R.P. LTD. VS MOHD RAZAK ETC	03.12.2011	SETTLED	1688/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
158	R0353282010	CC NO. 178/10	BSES R.P. LTD. VS AHMAD ADI ETC	03.12.2011	SETTLED	1684/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
159	R0159982011	CC NO. 173/11	BSES R.P. LTD. VS REKHA RANI	22.12.2011	SETTLED	1715/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
160	R0178822011	CC NO. 156/11	BSES R.P. LTD. VS PREET SINGH	08.11.2011	SETTLED	1627/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
161	R0005472009	CC NO. 525/08	BSES R.P. LTD. VS ZAMEER ETC	09.11.2011	SETTLED	1628/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
162	R0055832011	CC NO. 48/11	BSES R.P. LTD. VS M/S GEMCO AUTOMATION ETC	09.11.2011	SETTLED	1629/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

163	R0017012009	CC NO. 695/07	BSES R.P. LTD. VS RAM DASH	09.11.2011	SETTLED	1631/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
134	NA	CC NO. 279/11	BSES R.P. LTD. VS SANDEEP	09.11.2011	SETTLED	1630/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
165	R0227602011	CC NO. 153/11	BSES R.P. LTD. VS SMT VINESH	11.11.2011	SETTLED	1632/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
166	R0163512011	CC NO. 188/11	BSES R.P. LTD. VS M/S MOHABAT EMBROIDERY ETC	14.11.2011	SETTLED	1634/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
167	R0180982011	CC NO. 219/11	BSES R.P. LTD. VS PRAGATI CONSTRUCTION ETC	14.11.2011	SETTLED	1635/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
168	R0187852011	CC NO. 224/11	BSES R.P. LTD. VS DILWAR SINGH	14.11.2011	SETTLED	1636/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
169	R0054662011	CC NO. 35/11	BSES R.P. LTD. VS ANIL NARULA ETC	14.11.2011	SETTLED	1638/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
170	R0065822011	CC NO. 102/11	BSES R.P. LTD. VS MAHABIR SINGH	14.11.2011	SETTLED	1639/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
171	R0937962008	CC NO. 571/08	BSES R.P. LTD. VS MEHFOOZ ALI ETC	14.11.2011	SETTLED	1640/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
172	R0227992011	CC NO. 206/11	BSES R.P. LTD. VS MANISH VERMA ETC	15.11.2011	SETTLED	1642/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
173	R0179012011	CC NO. 236/11	BSES R.P. LTD. VS SANJAY ETC	15.11.2011	SETTLED	1647/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
174	R0053662011	CC NO. 62/11	BSES R.P. LTD. VS BHAGWANI DEVI	15.11.2011	SETTLED	1646/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
175	R0227192011	CC NO. 263/11	BSES R.P. LTD. VS SMT SAROJ ETC	15.11.2011	SETTLED	1644/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
176	R0228012011	CC NO. 207/2011	BSES R.P. LTD. VS ASHA MEDICAL ETC	17.11.2011	SETTLED	1651/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
177	R0064542011	CC NO. 57/2011	BSES R.P. LTD. VS B.D. SHARMA ETC	14.12.2011	SETTLED	1704/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
178	R00113602011	CC NO. 134/2011	BSES R.P. LTD. VSNASIR IQBAL RESTAURANT	15.12.2011	SETTLED	1705/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
179	R0227562011	CC NO. 164/2011	BSES R.P. LTD. VS KARETAR SINGH TANWAR	15.12.2011	SETTLED	1706/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
180	R0053762011	CC NO. 27/2011	BSES R.P. LTD. VS ARTI YADAV	15.12.2011	SETTLED	1707/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

181	R0017812010	CC NO. 538/2009	BSES R.P. LTD. VS GURDEEP SINGH	15.12.2011	SETTLED	1708/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
182	R0097052010	CC NO. 401/2009	BSES R.P. LTD. VS ASHWANI CHAWLA	07.12.2011	SETTLED	1693/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
183	R0203842010	SUIT NO 34/2009	ASHWANI CHAWLA VS BRPL	07.12.2011	SETTLED	1694/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
184	R0062472011	CC NO. 78/2011	BSES R.P. LTD. VSKHUSRHEED BEGUM	08.12.2011	SETTLED	1695/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
185	R0285962011	CC NO. 328/2011	BSES R.P. LTD. VS JANE ALAM	13.12.2011	SETTLED	1697/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
186	R0227222011	CC NO. 261/2011	BSES R.P. LTD. VSASHOK AGGARWAL ETC	13.12.2011	SETTLED	1698/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
187	R0110682011	CC NO. 125/2011	BSES R.P. LTD. VS DY. DIRECTOR MCD	03.12.2011	SETTLED	1690/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
188	R0020452011	CC NO. 09.2011	BSES R.P. LTD. VS OM PARKSH RATHI	13.12.2011	SETTLED	1700/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
189	RO363802010	CC NO. 210/2010	BSES R.P. LTD. VSSAPNA ETC	14.12.2011	SETTLED	1702/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
190	R0287542011	CC NO. 323/2011	BSES R.P. LTD. VSUDHAM SINGH	14.12.2011	SETTLED	1703/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

191	02406R00400920 11	CR NO. 73/2011	G.S. ARORA VS SATATE	18.01.2012	SETTLED	5/F/2012	SH. A. K. JAIN / ASJ/SE
192	02406R03020920 11	CR NO. 107/2011	SUMIT BANSAL VS. SHIKA MITTAL	24.1.2012	SETTLED	10/F/2012	SH. A. K. JAIN / ASJ/SE
193	02406R03020520 11	CR NO. 106/2011	SUMIT BANSAL VS. SHIKA MITTAL	24.1.2012	SETTLED	11/F/2012	SH. A. K. JAIN / ASJ/SE
194	02406R01759020 11	CR NO. 86/2011	SUNIL SINGHAL VS SIRAJIT ETC	287.1.2012	SETTLED	14/F/2012	SH. A. K. JAIN / ASJ/SE
195	NA	CA NO. 31/2011	IQBAL PARVEZ VS SAHIBA P[ARVEZ	17.03.2012	SETTLED	137/F/2012	SH.V.K. KHANNA / ASJ-04/SE
196	R0298372011	CC NO. 354/2011	BSES R.P. LTD. VS SUDESH YADAV	02.01.2012	SETTLED	188/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
197	R0293172011	CC NO. 343/2011	BSES R.P. LTD. VS PARDEEP ETC	02.01.2012	SETTLED	190/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
198	R0304912011	CC NO. 370/11	BSES R.P. LTD. VS MAHAVIR SINGH SOLANKI ETC	02.01.2012	SETTLED	191/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

199	R0066442011	CC NO. 81/11	BSES R.P. LTD. VS HARENDER SINGH ETC	03.01.2012	SETTLED	193/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
200	NA	CC NO. 363/11	BSES R.P. LTD. VS MAHESH YADAV ETC	03.01.2012	SETTLED	194/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
201	R00238012009	CC NO. 207/08	BSES R.P. LTD. VS RATI RAM KIRID ETC	03.01.2012	SETTLED	195/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
202	R02012482011	CC NO. 272/11	BSES R.P. LTD. VS BEDI	04.01.2012	SETTLED	197/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
203	R0080222011	CC NO. 92/11	BSES R.P. LTD. VS NARESH KUMAR ETC	04.01.2012	SETTLED	198/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
204	R0227522011	CC NO. 304/11	BSES R.P. LTD. VS SMT PRMESHWARI	04.01.2012	SETTLED	199/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
205	R0297562010	CC NO. 138/10	BSES R.P. LTD. VS RINKU BASOYA	05.01.2012	SETTLED	200/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
206	R0203832011	CC NO. 270/11	BSES R.P. LTD. VS ATTAR SINGH	05.01.2012	SETTLED	201/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
207	R0247552011	CC NO. 311/11	BSES R.P. LTD. VS BRIJ MOHAN ETC	05.01.2012	SETTLED	202/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
208	R0170162011	CC NO. 204/11	BSES R.P. LTD. VS MANOJ ETC	05.01.2012	SETTLED	203/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
209	R0160052011	CC NO. 167/11	BSES R.P. LTD. VS SURAJ SINGH	05.01.2012	SETTLED	204/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
210	R0291672011	CC NO. 338/11	BSES R.P. LTD. VS VIKASH KUMAR ETC	05.01.2012	SETTLED	205/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
211	R0055852011	CC NO. 49/11	BSES R.P. LTD. VS PARMOD ETC	05.01.2012	SETTLED	206/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
212	R0065582011	CC NO. 40/11	BSES R.P. LTD. VS BABLI	05.01.2012	SETTLED	208/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
213	R0255342011	CC NO. 313/11	BSES R.P. LTD. VS DELHI SLUM SUDHAR BOARD	07.01.2012	SETTLED	211/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
214	R0230942010	CC NO. 109/10	BSES R.P. LTD. VS VINOD KUMAR YADAV ETC	07.01.2012	SETTLED	212/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
215	R0105322011	CC NO. 121/11	BSES R.P. LTD. VS ZONAL ENGINEER (e) MCD	10.01.2012	SETTLED	215/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
216	R0298442011	CC NO. 353/11	BSES R.P. LTD. VS 12.01.2012	12.01.2012	SETTLED	217/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH

217	R0285932011	CC NO. 327/11	BSES R.P. LTD. VS RAJEEV ETC	12.01.2012	SETTLED	218/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
218	R0363832010	CC NO. 209/10	BSES R.P. LTD. VS SHARIF ETC	13.01.2012	SETTLED	219/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
219	R0118022011	CC NO. 136/11	BSES R.P. LTD. VS SMT NIRMALA ETC	16.01.2012	SETTLED	221/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
220	R0296132011	CC NO. 347/11	BSES R.P. LTD. VS SANJEEV KUMAR	17.01.2012	SETTLED	223/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
221	R0178892011	CC NO. 210/11	BSES R.P. LTD. VS RAJ SINGH BHATTI	17.01.2012	SETTLED	224/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
222	R0178912011	CC NO. 211/11	BSES R.P. LTD. VS SHIV RAJ SINGH BHATTI ETC	17.01.2012	SETTLED	225/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
223	R0178932011	CC NO. 213/11	BSES R.P. LTD. VS SHIV RAJ SINGH BHATTI	17.01.2012	SETTLED	226/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
224	R0159882011	CC NO. 128/10	BSES R.P. LTD. VS HAMIF MOHAD ETC	19.01.2012	SETTLED	227/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
225	R0247542011	CC NO. 312/11	BSES R.P. LTD. VS VIJAY PAL ETC	20.01.2012	SETTLED	230/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
226	R0250872011	CC NO. 309/11	BSES R.P. LTD. VS SUBHASH	20.01.2012	SETTLED	232/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
227	R0002812009	CC NO. 346/08	BSES R.P. LTD. VS KAPIL	20.01.2012	SETTLED	233/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
228	R0351042010	CC NO. 196/10	BSES R.P. LTD. VS SUDHIR RAGHAV	20.01.2012	SETTLED	234/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
229	R0203502010	CC NO. 7/10	BSES R.P. LTD. VS SUSHIL CHAUDHARI ETC	21.01.2012	SETTLED	238/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
230	R0304072011	CC NO. 367/11	BSES R.P. LTD. VS ASHOK ETC	21.01.2012	SETTLED	240/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
231	R0339492009	CC NO. 565/2009	BSES R.P. LTD VS BHAGAT SINGH	28.07.2011	SETTLED	1202/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH